GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:6876 ANSWERED ON:09.05.2003 VIGILANCE MECHANISM FOR FCI VINAY KUMAR SORAKE

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Food Corporation of India has a vigilance mechanism to prevent pilferage/theft and misappropriation of foodgrain stocks;

(b) if so, the details thereof;

(c) the number of vigilance cases pending with the FCI management as on April 1, 2002 and the number of such cases added upto December, 2002;

(d) the present status of inquiry in each case;

(e) whether in order to eliminate pilferage/theft of food stocks, the FCI will replace its own Watch and Ward staff with para-military forces from CRPF and CISF;

(f) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SL MAHARIA)

(a): Yes, Sir.

(b): In order to prevent pilferage/theft/misappropriation, security inspections/surprise checks of the FCI depots are conducted from time to time at various levels. The security staff of FCI as well as other agencies like Home Guards/Special Police Officers are deployed for safety of stocks.

(c)&(d): As on April 1, 2002, 1568 vigilance cases were pending with the FCI Managementand 2296 more cases were added upto December 2002. However, as on 31st December, 2002, there were only 1766 vigilance cases pending at various stages with FCI after disposal of 2098 cases during the period from April, 2002 to December, 2002.

(e)&(f): In order to curb the pilferage/theft of foodgrains at FCI godowns, regular Watch and Warf staff are deployed and wherever there is shortage of staff, alternate arrangements are made by engaging Special Police officers/Home Guards from the State/Police Authorities. The CISF is deployed at some of the vulnerable Depots/Godowns of FCI. There is no proposal to replace the FCI Watcl and Ward Staff with para Military Forces from CRPF/CISF.